



**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

27.11.2020

M.A./350/391/2020

O.A./350/360/2020

M.A./350/214/2020

M.A./350/489/2020

(CORRECTION) (MENTIONED)

ITEM NO:12

FOR APPLICANTS(S) Adv. :

APURBA ROY & OTHERS

-VS-

CENTRAL EXCISE & CUSTOMS

FOR RESPONDENTS(S) Adv.:

Mr. A. Hati

Mr. A. Roy

Notes of The Registry	Order of The Tribunal
	<p>Heard both.</p> <p>Ld. counsel for both the parties agree that the orders of the Tribunal have been complied with. Therefore, all the applications are disposed of without any further directions.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p>